

23

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH  
NEW DELHI.

R.A. No. 27/95

IN

O.A. No. 2087/90

New Delhi: this the 15th day of November, 199

HON'BLE MR. S. R. ADIGE, MEMBER (A).

Shri A. P. Gupta,  
R/o BE-16, Shalimar Bagh,  
Delhi - 110052 .....Applicant.

(Applicant in person)

Versus

1. Union of India through  
Secretary,  
Ministry of Defence,  
South Block,  
New Delhi.
2. The Chief Admn. Officer,  
Ministry of Defence,  
C-II Hutsments,  
Dulheusie Road,  
New Delhi. ....Respondents.  
(None for respondents)

ORDER (ORAL)

HON'BLE MR. S. R. ADIGE, MEMBER (A).

Applicant Shri A. P. Gupta appears and  
prays for permission to withdraw the R.A. Permission is  
allowed and R.A. is dismissed as withdrawn.

*Adige*  
( S. R. ADIGE )  
MEMBER (A).

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